

एक गैंगमैन गाड़ी से कुचल कर मर गये । काम करते समय व सावधान न थे और लाल झण्डी लगाकर उन्होंने अपनी रक्षा नहीं की जैसा कि नियमों के अनुसार उन्हें करना चाहिये था ।

#### Railway Line from Kharagpur to Haldia

\*1188. **Shri Subodh Hansda:** Will the Minister of Railways be pleased to state:

(a) whether the survey of new line from Kharagpur to Haldia Port has completed;

(b) if so, whether steps are being taken to acquire the land required for the line;

(c) whether any compensation will be paid to the land-holders; and

(d) if so, the amount of compensation to be paid per acre?

**The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):** (a) No Sir, the survey is in progress.

(b) The question of acquiring land will arise only after the alignment has been fixed on completion of the survey.

(c) Yes, but the question will arise only when the land is actually acquired.

(d) Does not arise at this stage. The land will be acquired under the Land Acquisition Act and compensation for land etc. will be determined by the Land Acquisition Officer.

#### International Airports

\*1189. **Shri Bhagwat Jha Azad:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government propose to create a pool of experienced officers to man more efficiently the major international airports in the country; and

(b) if so, when it would be implemented?

**The Minister of Transport & Communications (Shri Jagjivan Ram):** (a) and (b). The Department of Civil Aviation is in charge of the civil airports in the country and these airports are manned by officers of the department. Officers of this department are transferable throughout the country. There is, therefore, no necessity of creating any pool of officers. The international airports in the country are already manned by experienced officers.

#### Tripartite Bodies for Road Transport Management

\*1190. { **Shri Maheswar Naik:**  
**Shri P. R. Chakravarti:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether the Union Government have urged the State Governments to set up tripartite bodies for road transport management;

(b) whether any model constitution has been drawn up relating to the proposed bodies;

(c) if so, what are the functions assignable to these bodies; and

(d) what is the reaction of the State Governments thereto?

**The Minister of Transport and Communications (Shri Jagjivan Ram):** (a) to (d). A statement giving the information required is laid on the Table of the House. [See Appendix III, annexure No. 51].

#### "Champavati" Passenger Ship

\*1191. { **Shri P. C. Borooah:**  
**Shri Raghunath Singh:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that "S.S. Champavati" a Passenger ship on the